11/22/2018 daily order

CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619 JODHPUR

ORDER SHEET

COURT NO.: 1 16/11/2018

O.A./290/23/1997 ASHUTOSH SHARMA & OTHERS

-V/S-

M/O RAILWAY

ITEM NO:63

FOR APPLICANTS(S) Adv.: None present

FOR RESPONDENTS(S) Adv.: Mr. Salil Trivedi

Notes of The Registry	Order of The Tribunal
	Case called twice.
	None present for the applicant.
	It is seen that on earlier several occasions also, none was present on behalf of the applicant. It appears that the applicant has lost interest to pursue the matter. Therefore, the OA is dismissed in default for non-prosecution.
	(HINA P. SHAH) (A MUKHOPADHAYA) MEMBER (J) MEMBER (A)